

Serial No. of Order	Date of Order	Order with Signature
1	9-8-95	<p>Heard Shri Deepak Misra and Shri Ashok Misra for the applicant and the respondents, respectively.</p> <p>At present there is nothing before this Tribunal which would go to show, much less establish, that the applicant is being displaced from his post. Some order has been referred to which is unavailable to form the basis of any order from this Tribunal at this stage. No cause of action has yet arisen and the application seems to be based purely on anticipated problems and apprehensions. It is not clear how a postman, which is a Group 'C' post, is working as a DSV which is in Group 'D'.</p> <p>Nevertheless, considering the fact that the applicant has been working against a particular stationary job for some years, - reportedly on medical grounds, - any order placing him on outdoor duties, if issued, shall not operate for 9(nine) days from the date of issue.</p> <p>Thus the O.A. is disposed of.</p> <p style="text-align: right;">9/8 MEMBER (ADMN.)</p>